



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.03.2026

### NOTICE

Please take notice that the following matters listed in the Court – III on 27.02.2026, 16.03.2026 & 18.03.2026 respectively, were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1496 of 2023 & I.A. No. 5366, 5367 of 2023  <b>Part Heard</b>	Committee of Creditors of Shree Maheshwar Hydel Power Corporation Ltd. & Ors. Vs. Entegra Ltd. & Anr.	27.02.2026	20.04.2026
2.	Comp. App. (AT) (Ins) No. 494 of 2024  <b>Part Heard</b>	Nakul Gupta Vs. State Bank of India & Anr.	16.03.2026	15.04.2026
3.	Comp. App. (AT) (Ins) No. 2063 of 2024  <b>Part Heard</b>	Identity Science Company Ltd. Vs. SonalPlasrub Industries Pvt. Ltd.	16.03.2026	30.04.2026
4.	Comp. App. (AT) (Ins) No. 202 of 2025  <b>Part Heard</b>	Asha Garg Suspended Management of VV Multiplex Pvt. Ltd. Vs. Ashok Kumar Goyal & Ors.  <b>With</b>	16.03.2026	28.04.2026

5.	Comp. App. (AT) (Ins) No. 223 of 2025  <b>Part Heard</b>	IPS Associates Vs. Ritu Rastogi, RP of Vikas Multiplex Developers Pvt. Ltd. & Ors.  <b>With</b>	<b>16.03.2026</b>	<b>28.04.2026</b>
6.	Comp. App. (AT) (Ins) No. 431 of 2025  <b>Part Heard</b>	Bal Raj Singh & Ors. Vs. Ritu Rastogi, RP of Vikas Multiplex Developers Pvt. Ltd., (now known as VV Multiplex Developers Pvt. Ltd.) & Ors.	<b>16.03.2026</b>	<b>28.04.2026</b>
7.	Comp. App. (AT) (Ins) No. 269 of 2025  <b>Part Heard</b>	The Committee of Creditors of P.M. Cold Storage Pvt. Ltd., Through the West Bengal Financial Corporation Vs. Monotrone Leasing Pvt. Ltd. (Financial Creditor) & Ors.	<b>16.03.2026</b>	<b>05.05.2026</b>
8.	Comp. App. (AT) (Ins) No. 830 of 2024 & I.A. No. 3003 of 2024	Yashwant Lalchand Sangla, (Suspended Director of Linkson International Ltd.) & ORs. Vs. Manish Baldeva, (Liquidator of Linkson International Ltd.) & Ors.	<b>18.03.2026</b>	<b>21.04.2026</b>
9.	Comp. App. (AT) (Ins) No. 1132 of 2025 & I.A. No. 4419 of 2025  <b>Part Heard</b>	Union Bank of India Vs. Narendra Kansal & Anr.	<b>18.03.2026</b>	<b>27.04.2026</b>
10.	Comp. App. (AT) (Ins) No. 1321 of 2025  <b>Part Heard</b>	Ramesh Chandra Pant Vs. Catalyst Trusteeship Ltd. & Ors.  <b>With</b>	<b>18.03.2026</b>	<b>21.04.2026</b>

<b>11.</b>	Comp. App. (AT) (Ins) No. 929 of 2025  <b>Part Heard</b>	Civitech Developers Pvt. Ltd. Vs. Ajeet Kumar Rai & Ors.	<b>18.03.2026</b>	<b>21.04.2026</b>
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By order of Hon'ble Chairperson  
-Sd/-  
Registrar (I/c)